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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No. 563/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	Hindusthan Financial Services Limited.		
Under Section	66		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. NIRMALYA  
DASGUPTA, ADV

2. MR. SHAUNAK MITRA, ADV

3. MS. SOUMALI BASU, ADV

4. MS. RAJSHREE MUKHERJEE,  
ADV

APPLICANT/  
PETITIONER

Rajshree  
Mukherjee  
7/11/17

ORDER

Ld. Counsel for the petitioner are present.

Heard. Reserved for order.

Sd

(Jinan K.R.)  
Member (J)

Sd

(Vijai Pratap Singh)  
Member (J)